

FORM A - PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF RAINBOW DENIM LIMITED

RELEVANT PARTICULARS

1	Name of corporate debtor	RAINBOW DENIM LIMITED
2	Date of incorporation of corporate debtor	08-04-1999
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chandigarh
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L18101PB1999PLC022452
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office - Village Chaundheri, P O Dappar, Chandigarh-Ambala National Highway, Tehsil Rajpura, District Patiala, Punjab – 140506 Corporate Office – 51/52, Free Press House, Free Press Journal Marg, Nariman Point, Mumbai – 400 021
6	Insolvency commencement date in respect of corporate debtor	Order passed on 09-12-2019 in CP(IB) No. 23/Chd/Pb/2019 delivered on 12-12-2019
7	Estimated date of closure of insolvency resolution process	08-06-2020
8	Name and registration number of the insolvency professional acting as interim resolution professional	Dharmendra Kumar Bhasin Regn. No. - IBBI/IPA-002/IP-N00816/2019-2020/12564
9	Address and e-mail of the interim resolution professional, as registered with the Board	191, Mamta Enclave, Behind Nimantran Banquet Hall, Dhakoli, Zirakpur, SAS Nagar, Punjab-140603 Email id : cmadkbhasin@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	191, Mamta Enclave, Behind Nimantran Banquet Hall, Dhakoli, Zirakpur, SAS Nagar, Punjab-140603 Email id : iprainbowdenim@gmail.com
11	Last date for submission of claims	25-12-2019
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Webblink https://ibbi.gov.in/home/downloads Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **RAINBOW DENIM LIMITED** on **09-12-2019** (copy of order received on 12-12-2019).

The creditors of **RAINBOW DENIM LIMITED** are hereby called upon to submit their claims with proof on or before **25-12-2019** to the interim resolution professional at the address mentioned against entry No. 10.

The proof of claims is to be submitted by way of the following specified forms :

- Form B : For proof of claims by Operational Creditors except Workmen and Employees
- Form C : For proof of claims by Financial Creditors
- Form D : For proof of claims by a Workman or an Employee
- Form E : For proof of claims by Authorised Representative of Workman and Employees.
- Form F : For claims by creditors (Other than Operational and Financial Creditors)

The abovementioned forms can be downloaded from the website
<https://ibbi.gov.in/home/downloadform.html>

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : **Dharmendra Kumar Bhasin**
IBBI Regn. No. - IBBI/IPA-002/IP-N00816/2019-2020/12564

Date and Place : **13-12-2019, Zirakpur**

Sd/-